

tee Programme (RLEGP) in Punjab during the year 1986-87 is as under; —

| Programme | Amount<br>ment generated (Rs. lakhs)<br>(Mandays in lakhs) | Employ-spent<br>(lakhs) |
|-----------|--|-------------------------|
| NREP.     | 422. 20*   | 19. 04                  |
| RLEGP.    | 765. 31**  | 18-20                   |

\*Includes State share and the value of the foodgrains.

\*\*Includes the value of foodgrains.

(b) The amount allocated for the year 1987-88 under NREP and RLEGP to Punjab is Rs. 593. 50 lakhs (including the State share and the value of the foodgrains. for the first two quarters) and Rs. 561. 50 lakhs (including the value of foodgrains for the first two quarters of the current year) respectively.

#### Daily wage Hindi Stenographers in Maintenance Division of CPWD

2264. SHRI PURUSHOTTAM KAK-ODKAR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

whether Government had recently received representations from some of the Daily wage Hindi Stenographers of the office of Executive Engineer Pushp Vihar Maintenance Division of Mehrauli Badarpur Road Housing Project of C. P. W. D., New Delhi, to the effect that they were not being paid their daily wages as per the rules for the post of Hindi Stenographers and the Department was paying them the wages of Beldars;

(b) whether it is a fact that instead of removing this type of irregularity the office of said Executive Engineer has removed those complaints from service; if so, what are the reasons therefor; and

(c) what remedial steps Government propose to take in the matter to

re-employ them and make the payment of their wages as admissible to them under the rules?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH):

(a) to (c) The information is being collected and will be laid on the Table of the House.

#### भारतीय खाद्य निगम को खाद्यान्नों को लाने-ले जाने में हानि

2265. श्री शिव कुमार मिश्र : क्या खाद्य और नागरिक पूर्ति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पिछले तीन वर्षों के दौरान गेहूँ, चावल, चीनी, धान और अन्य खाद्यान्नों आदि को लाने-ले जाने में भारतीय खाद्य निगम को भारी हानि उठानी पड़ी है ;

(ख) यदि हाँ, तो पिछले तीन वर्षों के दौरान गेहूँ की अधिप्राप्ति में भारतीय खाद्य निगम को उसके लाने-ले जाने में कितनी हानि उठानी पड़ी है और उसकी राज्यवार मात्रा और प्रतिशतता क्या है ;

(ग) पिछले तीन वर्षों के दौरान चावल और धान की अधिप्राप्ति में भारतीय खाद्य निगम को उसके लाने-ले जाने में कितनी हानि उठानी पड़ी है और उसकी राज्यवार मात्रा और प्रतिशतता क्या है ; और

(घ) ऐसी हानियों के लिये कितने व्यक्तियों को जिम्मेदार पाया गया है और उनके विरुद्ध क्या कार्रवाई की गई है ?

खाद्य और नागरिक पूर्ति मंत्रालय में राज्य मंत्री (श्री सुलाम नबी खान) :

(क) से (घ) गेहूँ, चावल, चीनी, धान और अन्य खाद्यान्नों की वस्तुओं पर कोई सामंजस्य हानि नहीं हुई है। सम्पूर्ण खन-हैंडलिंग, हानियों के उत्पन्न, सामान्यता होने लगने से संवर्धन, वस्त्रों से उठे कीमती आदि के भारी स्टॉक के संवर्धन के दौरान सामंजस्य हानियाँ हुई हैं।